

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**LOKSABHA  
UNSTARRED QUESTION No. 1027  
TO BE ANSWERED ON 22/07/2022**

**“AYUSH EXPORT PROMOTION COUNCIL”**

**1027. SHRI CHANDESHWAR PRASAD:**

Will the Minister of **AYUSH** be pleased to state:

- a) whether the Government has decided to set up a AYUSH Export Promotion council;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government for standardization of Harmonised System Code for AYUSH to achieve price and quality competitiveness to boost AYUSH exports?

**ANSWER  
THE MINISTER OF AYUSH  
(SHRI SARBANANDA SONOWAL)**

(a) & (b): Ministry of Ayush, Government of India in consultation with Department of Commerce has supported to establish Ayushcil to promote the export of Ayush products/ medicines as well as Ayush services. This was launched by the Hon'ble Prime Minister on 20th April 2022 at Global Ayush Innovation and Investment Summit in Gandhinagar (Gujarat).

The objectives of Ayushcil are to promote the growth of exports of Ayush Products and Ayush Healthcare Services, facilitate capacity building of its members on export procedures, organize B to B meetings, organize International Events, Roadshows, Seminars and workshops on the export of Ayush Products, to safeguard the scientific research in the field of Ayush healthcare, to set up codes of practices as the general guidance of manufacturers for trade & export and to come up with a uniform classification system for Ayush and Herbal products, to develop brand value to the Ayush Medicines and Healthcare Science, to undertake foreign market studies for Ayush and to liaison with other Ministries & Department e.g. Ministry of Commerce, etc for laying down standards of quality and packing in respect of Ayush medicines and healthcare products. This would work as a single-window system and a dedicated platform under

the Ministry of Ayush/ Commerce for the promotion and to boost the export of Ayushproducts and Services.

(c) The Ministry is working on the Indian Trade Classification – HS codes (ITC-HS), which are derived from the international HS classification and usually runs up to 8 digits. Both the Indian foreign trade statistics and customs data are generated using ITC-HS classification. Most of the products of Ayurveda, Homoeopathic, Siddha, Sowa Rigpa and Unani systems, Herbal Products and Medicinal Plants products are not identified under specific HS codes.

The Ministry of Ayush formed a Task Force on Expanding Trade Classification, Quality Control and Standardization of Indian Systems of Medicine (ISM) and Herbal Products. The Task Force submitted a detailed report which recommends the allocation of new HS lines for ISM Products, Herbal Products, and Medical Plants products. Accordingly, the Ministry of Ayush started consultation with CBIC and constituted a Working Group for the creation of New Tariff Lines in the Customs Tariff Act, 1975 for ISM Products, Herbal Products, and Medical Plants products.

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